

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – COURT NO.2

Hon'ble Shri Justice M.S. Nambiar
Judicial Member

Date: 31-08-2017
Time: 10.30 am

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.185 of 2017(SZ)	K.G.Sankar Prasad Belathur (Post), Hosur (Taluk), Krishnagiri District Vs The Chairman, Tamil Nadu Pollution Control Board, Chennai and 5 others	M/s. K.B.Vivekanandhan S.Magimai Raj S.Jayachandran M.Shanmugam Counsel for Applicant	For Admission
2	Application No.27 of 2016(SZ)	Suomotu Application News Items Published in "Eenadu" Telugu Dially Main Edition,Hyderabad, Dated 7.2.2016 Vs The Chief Secretary, State of Telangana, Hyderabad and 19 others	M/s.Yasmeen Ali, R.Renuka Devi for R1,R2 R4, R5, R7, R8, R9, R10, R11, R12, R13,R14, R15, R16, R17, R18, R19, & R20 M/s.T.Sai Krishnan for R3 & R6	For Report
3	Application No.197 of 2015(SZ)	Joshine Antony, Gau Gyan Foundation New Delhi. Vs The Commissioner, Corporation of the city of Belagavi, Belgavi and 13 others	Kaushik N Sharma Counsel for Applicant M/s.Devraj Ashok for R1 to R8 & R11 to R13 M/s.D.Ekambaram for R9 M/s.Me.Sarashwathy for R14	For Arguments

4	Application No.221 of 2015 (SZ)	Isanaka Vedavathi, Nellore. Vs Union of India MoEF & CC, New Delhi and 10 others	M/s.V.Ramana Reddy, V.Chandrasekar Reddy Counsel for Applicant Mrs.Me.Sarashwathy for R1 Mr.T.Sai Krishnan for R2 & R4 Smt.H.Yasmeen Ali for R3 Mr.P.R Raman for R5 M/s.D.Srinivasan, K.Prakash for R6,R7,R9 & R10 Mr.Apparajitha Vishwanath for R8 Smt.Lakshmi Kumaran Sridharan Attorneys, R.Parthasarathy for R11	For Arguments
5	Application No.47 of 2016 (SZ)	Tirumalasetti Srinivas, Pattiseema, West Godavari Dist., Andhra Pradesh Vs Government of India, MoEF & CC, Rep. by its secretary, New Delhi and others	M/s. A.Santosh Kumar Counsel for Applicant Mr.G.M. Syed Nurullah Sheriff for R1 Mrs. H.Yasmeen Ali for R2 to R5	For Arguments
6	Application No. 87 of 2016(SZ)	Kalaiselvam, Bhuvanagiri Taluk, Cuddalore District and others Vs The Union of India, Rep. by its Secretary to Government, MoEF & CC, New Delhi and others	M/s. M.Sivavarthanan, Devaraj Harish & T.Senthil kumar Counsel for Applicant M/s.Me.Saraswathy for R1 M/s. M.K Subramanian & P.Velmani for R2 & R3 M/s.S.Azhagam Perumal for R4 M/s .K.Parthasarathy for R5	For Arguments

7	Application No.247 of 2016(SZ)	<p>I.H.Sekar Injambakkam, Chennai - 600 115</p> <p>Vs</p> <p>The Secretary, Department of Forest and Environment, Government of Tamil Nadu Chennai and 5 others</p>	<p>I.H.Sekar Party in Person</p> <p>M/s. M.K.Subramanian, E. Manoharan & P.Velmani for R1 to R5</p> <p>M/s.Menon, Karthik, Mukundan Neelakandan for R6</p>	For Arguments
---	--------------------------------	--	---	---------------

For further details, please log on to our website [www. greentribunal.gov.in](http://www.greentribunal.gov.in)

Registrar